

**Before Shri R.S. Virk, District Judge (RETD.)**  
**appointed to hear objections/representations in the matter of PACL Ltd.**  
**as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court**  
**passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and**  
**duly notified in SEBI Press release no. 66 dated 08/12/2017.**

**File no. 106**

**Present : None**

**Order :**

This is neither an objection petition nor a representation/application, but is a letter dated 12/04/2016 received by the Committee from Pearls Infrastructure Projects Ltd. (PIPL) containing details of approved projects of PACL Ltd. undertaken by it under PMC arrangements.. No action is called for in this file which be consigned to records.

**Date : 21/03/2018**

  
**R. S. Virk**  
**Distt. Judge (Retd.)**